

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 206**  
IB-188(ND)/2023

**IN THE MATTER OF:**

M/s. Quantum Hi Tech Merchandising (P) Ltd     **.....APPLICANT/PETITIONER**  
Vs.  
M/s. Banga Electronics Pvt Ltd.                     **.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 03.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant                                     : Mr. Savinder Singh Adv  
For the Respondent                                    :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **18.05.2023**.

**Sd/-**  
**(Court Officer)**